





(1)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R Padmanabha	Peelhi - PCS	
2.	S. Bhaskar Rajan,	R2 to R11	
3.	D. Prashant Muruganathan Arunkumar	R1	
4.	A. Immanuel	Counsel for A. No. 43+43	

ORDER

PCS representing the petitioner present and filed CA 211/2017, furnishing copy of the same to the other side. Counsel for R1, counsel for R2 to R11 and counsel for respondent in CA 43 & CA 44 of 2017 are present. They prayed time for filing counter and for making submissions. Time is enlarged at their request. The matter is adjourned for hearing submissions by both the sides alongwith CA 48/2016, CA 49/2016, CA 43/2017, CA 44/2017 and CA 75/2017. Put up on 07.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)